

By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-58/1998/4579/A

From :- Smti. Kanchan Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Prasanta Saikia  
District & Sessions Judge,  
Udalguri.

Dated Guwahati, the 1<sup>st</sup> August, 2018.

Sub: **Casual Leave with Station Leave permission.**

Ref:- Your letter dated 01.08.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave for 1 (one) day on 02.08.2018 along with Head Quarter leave permission till the morning of 03.08.2018 has been granted / ~~rejected~~.

Yours faithfully,



**JOINT REGISTRAR (VIGILANCE)**

